

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1569**  
ANSWERED ON 20.12.2022

**ELECTRICITY IN NORTH-EASTERN REGION**

1569. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of villages which do not have 100 per cent availability of electricity in the North-Eastern Region of the country, State-wise;
- (b) the number of solar panel plants installed in the North-Eastern Region, State-wise;
- (c) whether there are other renewable energy producers in the Region, if so, the details thereof; and
- (d) the steps taken by Government regarding the production of renewable energy in the Region?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

- (a) All States including from North-Eastern Region (NER) reported electrification of all inhabited un-electrified villages, as per census 2011, on 28th April, 2018.
- (b) & (c) Detail of state-wise and source-wise renewable power including solar power capacity installed in the NER is given at **Annexure-I**.
- (d) The steps taken by Government for production of renewable energy in the country, including in NER, are given at **Annexure-II**.

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**Annexure-I referred in reply to part (b) and (c) of the Rajya Sabha unstarred question no. 1569 for 20.12.2022**

**State wise Renewable Power capacity installed in North Eastern Region (NER)  
as on 30.11.2022 (in MW)**

S. No.	State	Small Hydro Power	Biomass	Solar Power	Total Capacity
1	Arunachal Pradesh	133.11	0.00	11.23	144.34
2	Assam	34.11	2.00	147.93	184.04
3	Manipur	5.45	0.00	12.28	17.73
4	Meghalaya	32.53	13.80	4.16	50.49
5	Mizoram	41.47	0.00	8.02	49.49
6	Nagaland	31.67	0.00	3.04	34.71
7	Tripura	16.01	0.00	16.30	32.31
<b>Total (MW)</b>		<b>294.35</b>	<b>15.8</b>	<b>202.96</b>	<b>513.11</b>

**Annexure-II referred in reply to part (d) of the Rajya Sabha unstarred question no. 1569 for 20.12.2022**

**Major steps taken by Government for production of renewable energy in the Country, including in the North Eastern Region, inter-alia, include:**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route for renewable energy projects
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030
- Setting up of Ultra Mega Renewable Energy Parks, to provide land and transmission to RE developers on a plug and play basis.
- Launch of Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power
- Transmission Plan for Integration of 500 GW Renewable Energy capacity by 2030.
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules 2002 (LPS rules).
- Launch of Green Term Ahead Market to facilitate sale of renewable energy power through exchanges.
- Higher CFA for North Eastern Region under PM-KUSUM and Rooftop Solar Programme.